

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 233
(IB)-2087(ND)2019
IA-2011/2020

IN THE MATTER OF:

M/s. Sahaj Bharti Travels

... Applicant/Petitioner

Versus

M/s. HCL Technologies Limited

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

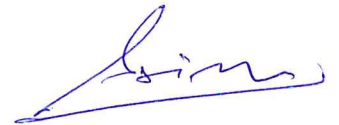
SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Sh PragyanSharma and Mohit Arora Advocates on behalf Operational Creditors

ORDER

Renotify on 28.04.2021.



(T.S SINGH)
COURT OFFICER